

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 121 OF 2015, APPEAL NO. 161 OF 2015 &  
IA NO. 259 OF 2015 & APPEAL NO. 205 OF 2015**

**Dated: 18<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 121 OF 2015**

**In the matter of:-**

**Sasan Power Ltd. ...Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Ramalingam for R-1  
Mr. G. Umapathy  
Ms. R. Mekhala for R-2  
Mr. Bipin Gupta for R-7 to 9  
Mr. Rahul Dhawan  
Mr. Shailabh Tiwari for R.11 & 12

**APPEAL NO. 161 OF 2015 & IA NO. 259 OF 2015 &**

**In the matter of:-**

**Sasan Power Ltd. ...Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Mr. Janmali

Counsel for the Respondent(s) : Mr. G. Umapathy  
Ms. R. Mekhala for R-2  
Ms. Sanjana Soddy for R-7

Mr. Bipin Gupta for R-11 to 13

Mr. Rahul Dhawan  
Mr. Shailabh Tiwari for R. 8 & 9

**APPEAL NO. 205 OF 2015**

**Haryana Power Purchase Centre**

**Versus**

**...Appellant(s)**

**Sasan Power Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Mr. Vishrov Mukherjee  
Mr. Janmali for R-1

Mr. G. Umapathy  
Ms. R. Mekhala for R-2

Mr. Bipin Gupta for R-7 to 9

**ORDER**

Learned counsel for respondent No. 7 in Appeal No. 161 of 2015 undertakes to file reply during the course of the day after serving copy on the other side. Reply be taken on record. Rejoinder may be filed within two weeks thereafter. Respondent Nos. 13 and 15 in Appeal No. 121 of 2015 are stated to have been served. Affidavit of service has been filed. However, no one has appeared.

List the matter on **16.05.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/dk